

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †5434
ANSWERED ON 25.07.2019

RESTORING OF WATER RESERVOIRS

†5434. SHRI RAM KRIPAL YADAV

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is considering on restoring reservoirs like old dried ponds, wells, rain water harvesting structure etc.;
- (b) if so, the details of places identified for this purpose, State-wise;
- (c) the number of reservoirs restored during the last three years; and
- (d) the action plan of the Government for the next three years?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) to (d) Central Government supports construction of water harvesting and conservation works primarily through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). It includes the following activities:

- i. Creation of water conservation and harvesting structures to augment and improve ground water like underground dykes, earthen dams, stop dams, check dams with special focus on recharging ground water including drinking water sources.
- ii. Renovation of traditional water bodies including desilting of irrigation tanks and other water bodies and conservation of old step wells or baolis.

The works under MGNREGS are being carried out in 34 States/UTs in 26,26,522 Gram Panchayats under 6921 Blocks of 691 rural Districts.

The details of renovation of traditional water bodies completed during the last three years under MGNREGS are as under:

RENOVATION OF TRADITIONAL WATER BODIES COMPLETED DURING LAST THREE YEARS UNDER MGNREGA	
YEAR	Nos. of works completed
2016-17	1,67,111
2017-18	1,34,758
2018-19	81,358

As per information received from Department of Land Resources, they have sanctioned 8214 watershed development projects in 28 States (except Goa) (during the period 2009-10 to 2014-15) covering an area of about 39.07 million hectare under Integrated Watershed Management (IWMP). The activities being undertaken through the watershed development projects inter alia include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons etc.

The State wise details of projects sanctioned, area covered by the projects and funds released as Central share to States are given at **Annexure**.

Further, the projects sanctioned earlier are at various stages of implementation. Administrative reports of completion of 2364 projects have been received till 31.03.2019 from 18 States. As per the information received from the States, between 2016-17 to 2018-19, 3,73,637 water harvesting structures were created / rejuvenated.

In addition, total Central Assistance amounting to Rs.369.11 crore has been released to the States upto March, 2019 under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) – Har Khet ko Pani- Repair, Renovation and Restoration (RRR) of Water Bodies Scheme.

Government of India has launched the Jal Shakti Abhiyan which is a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256 districts in India. In this regard, team of officers from Central Government along-with technical officers from Ministry of Jal Shakti have been deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable demand side and supply side interventions.

Water being a State subject, initiatives on water management including conservation and artificial recharge to ground water in the Country is primarily States' responsibility. Further, important measures taken by the Central Government for conservation, management of ground water and effective implementation of rain water harvesting in the country are at the following URL:

http://mowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Jun2019.pdf

ANNEXURE

Annexure referred to in reply to parts (a) to (d) of Unstarred Question No. †5434 to be answered in Lok Sabha on 25.07.2019 regarding “Restoring of Water Reservoirs”.

State-wise details of number of projects sanctioned, area covered by the projects and funds released as Central share under WDC-PMKSY.

(Area in Million Ha, Amount in Rs Crore)

Sl. No.	State	Sanctioned (from 2009-10 to 2014-15) @		Central share released (from 2009-10 to 2018-19)#
		Total No. of Projects	Area of the Projects	
1	Andhra Pradesh	432	1.810	987.92
2	Arunachal Pradesh	156	0.467	244.33
3	Assam	372	1.577	454.08
4	Bihar	123	0.612	151.31
5	Chhattisgarh	263	1.195	307.88
6	Gujarat	610	3.103	1288.64
7	Haryana	88	0.362	98.70
8	Himachal Pradesh	163	0.840	283.58
9	Jammu & Kashmir	159	0.652	230.82
10	Jharkhand	171	0.911	191.52
11	Karnataka	571	2.569	1872.94
12	Kerala	83	0.423	109.30
13	Madhya Pradesh	517	2.937	1409.87
14	Maharashtra	1186	5.128	2413.95
15	Manipur	102	0.491	149.10
16	Meghalaya	96	0.236	173.03
17	Mizoram	89	0.373	259.89
18	Nagaland	111	0.476	499.30
19	Odisha	310	1.700	1004.31
20	Punjab	67	0.314	60.42
21	Rajasthan	1025	5.764	2415.27
22	Sikkim	15	0.066	22.08
23	Tamil Nadu	270	1.368	924.94
24	Telangana	330	1.399	593.01
25	Tripura	65	0.213	200.21
26	Uttarakhand	65	0.346	131.08
27	Uttar Pradesh	612	3.045	808.49
28	West Bengal	163	0.693	178.15
	Total	8214	39.07	17464.12

@ Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

including releases under the erstwhile IWMP.

Note: 1) WDC-PMKSY is not operational in the Union Territories.
2) There is no sanctioned project in Goa.
